

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 832/Confdl./2022  
II-2-1/2022

Bilaspur, dated the 20<sup>th</sup> April, 2022

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are hereby transferred from the place mentioned in Column No. (3) and are posted on the post of Special Judge of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 at the place mentioned in Column no. (4) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Vijay Kumar Hota, Special Judge under S.C. & S.T. (P.A.) Act	Raipur	Baikunthpur	Koriya (Baikunthpur)	Special Judge under S.C. & S.T. (P.A.) Act, Koriya (Baikunthpur)
2)	Shri Hirendra Singh Tekam, Judge, Family Court	Baloda-Bazar	Raipur	Raipur	Special Judge under S.C. & S.T. (P.A.) Act
3)	Shri Thomas Ekka, Judge, Family Court	Ambikapur	Rajnandgaon	Rajnandgaon	Special Judge under S.C. & S.T. (P.A.) Act

BY ORDER OF THE HIGH COURT

  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

Contd.... 2/-

{2}

Endt. No. 833 /Confdl./2022  
II-2-1/2022

Bilaspur, dated the 20<sup>th</sup> April, 2022

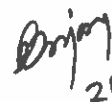
Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18.
  - 1) Shri Vijay Kumar Hota, Special Judge under S.C. & S.T. (P.A.) Act, Raipur,
  - 2) Shri Hirendra Singh Tekam, Judge, Family Court, Baloda-Bazar,
  - 3) Shri Thomas Ekka, Judge, Family Court, Ambikapur,

*for information and compliance. They are directed to take over charge at their new place of posting **on or before 07.05.2022** and send their handing and taking over charge reports forthwith. They are further directed that if they are in occupation of Government accommodation, they should vacate the same **on or before 07.05.2022** under intimation to this Registry.*

Contd... 3/-

19. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) *for information.*
20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
22. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
20.04.22

(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL